

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 30.04.2025

No. 1794A: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate 1st Class -cum- Addl. Civil Judge (Jr. Division) in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the officers named below, the powers of Judicial Magistrate 1st Class for the district noted against their names in column no.4 of the table.

Sl. No.	Name of the Officer with designation and present place of posting	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Ms. Mariya Khan, J.M. 1 st Class -cum- Addl. Civil Judge (Jr. Division), Patna City	(a) Judicial Magistrate (b) Saharsa (c) Saharsa	Saharsa
2.	Mrs. Shagufta Shaheen, J.M. 1 st Class -cum-Addl. Civil Judge (Jr. Division), Naugachia (Bhagalpur)	(a) Judicial Magistrate (b) Motihari (c) East Champaran	East Champaran

**By order of the High Court
Sd/- P.K. Malik
Registrar General**

Memo No. 36396-36424 / Dated, Patna the 30.04.2025

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Registrar (Establishment), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room,

Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judges, Patna/ Saharsa/ Bhagalpur/ East Champaran for information {and communication to the officers concerned.

Aforesaid officers are also vested with the powers of Additional Civil Judge (Junior Division).

The officers appointed may be directed to make over charge of their present assignment in such a way so as to join their new assignment within 21 days from the receipt of the Court's notification.

The representations filed by the Officer at Sl. No. 1 above and Dr. Md. Firoz Akram, P.O., Labour Court, Bhagalpur (under orders of transfer as P.O., Labour Court, Motihari), husband of the officer at Sl. No. 2 above, stand allowed in terms of the above. Rules of Transfer Allowance shall be applied accordingly.}

{-} For P.D.Js. concerned only.


Registrar General